

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

O.A. No. 729 of 1994

Dated New Delhi, this the 21st day of April, 1994

Hon'ble Shri J. P. Sharma, Member (J)
Hon'ble Shri B. K. Singh, Member (A)

Shri Uma Shankar Pandit
S/o Shri Shiv Narain Pandit
Vill & P.O. Ekma
Behind Railway Station, Ekma
Dist. Chapra(Bihar)
C/o Radha Kishan Pd.295.A Street No.6
Lalita Park, Laxmi Nagar
NEW DELHI-92

.. Applicant

By Advocate: Shri N.I.N. Johri with
Shri U.N. Singh.

VERSUS

1. The Secretary
Ministry of Railways
Government of India
Rail Bhawan
NEW DELHI
2. The Chairman
Railway Board
Ministry of Railways
Govt. of India
Rail Bhawan
NEW DELHI 110 001
3. The Divisional Rail Manager (P)
North-Eastern Railways
Varanasi (U.P.)

.. Respondents

By Advocate: Shri D. S. Mahendru,
Proxy for Shri P. S. Mahendru.

O R D E R

(ORAL)

Hon'ble Shri J. P. Sharma, M(J)

for the parties
Heard the learned counsel at length. The applicant
has already filed OA.331/93 in February, 1993. Certain
MAs were also moved for getting the OA amended.
However, the main issue for decision in that is that
the re-engagement of the applicant as Gatekeeper, who,
according to the learned counsel for the applicant,
has been discharged illegally after having put in
service as a casual labour from 1981-91.

Contd...2

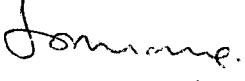
2. In the O.A.No.729/94, almost the same issue is involved for decision. The prayer is that a direction be issued to the respondents to regularise the services of the applicant as Gateman and it has also been prayed that since the applicant is out of employment, interim order be issued to the respondents to re-employ the applicant.

3. During the pendency of the earlier application for the same relief, the applicant again filed another application for the grant of the same or similar relief based on the same cause of action.

4. Shri D. S. Mahendru, appears as proxy for Shri P. S. Mahendru, counsel for the respondents and opposed the admission.

5. We find the present application is not maintainable and is accordingly dismissed as such.


(B. K. Singh)
Member (A)


(J. P. Sharma)
Member (J)

dbc